

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Chief Justice's Secretariat)

ORDER

No. 613 of 2022 / Psy

Dated: 26-05-2022

Whereas, transfer orders of Executive Assistants / P.A.-Cum-Senior Scale Stenographers, Junior Scale Stenographers and Steno-Typists of UTs of Jammu and Kashmir and Ladakh were issued vide Order Nos. 601/Psy and 602/Psy dated 24.05.2022;

And whereas; some of the Pr. District & Sessions Judges have pointed out some anomalies in the orders which have crept in because of mismatch in the number of posts becoming available on transfer of the officials from the District and the number of officials sent in the respective districts for transfer and postings;

Therefore, partial modification in High Court Order No. 601/Psy dated 24.05.2022, regarding the transfers & postings of Executive Assistants / P.A.-Cum-Senior Scale Stenographers and Junior Scale Stenographers of UTs of Jammu and Kashmir and Ladakh is directed as under:

1. Ms. Shube Dar, Senior Scale Stenographer posted in the Family Court, Srinagar who is ordered to be retained in District Srinagar to serve another tenure (at Sr. No. 36), is posted as such in the office of J&K One Man Forest Authority on the post fallen vacant on transfer of Shri Mushtaq Ahmad Khan.
2. Shri Basharat Saleem Khan, Executive Assistant in the Court of Pr. District & Sessions Judge, Ganderbal, ordered to be transferred to District Srinagar (at Sr. No. 02), is now transferred to District Anantnag, to be adjusted against a vacancy available in the District.
3. Shri Sajad Hussain sofi, Senior Scale Stenographer, in the Court of Pr. District & Sessions Judge, Bandipora, ordered to be transferred to District Srinagar (at Sr. No. 22), is now transferred to District Anantnag, to be adjusted against a vacancy available in the District.
4. Shri Syed Shabir Hussain Rizvi, Senior Scale Stenographer, in the Court of 3rd Addl. District & Sessions Judge, Srinagar, ordered to be transferred to District Baramulla (at Sr. No. 25), is now transferred to District Budgam, to be adjusted against a vacancy available in the District.
5. Shri Showkat Ahmad Malik, Junior Scale Stenographer, in the Court of Sub Judge, Baramulla, ordered to be transferred to District Kupwara (at Sr. No. 11), is now transferred to District Srinagar, to be adjusted against a vacancy available in the District.

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6. The order of Shri Waseem Shafi Langoo, Junior Scale Stenographer (at Sr. No. 19) is cancelled.

(By Order of Hon'ble the Chief Justice).

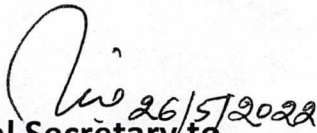

(Rajeev Gupta)

Principal Secretary to
Hon'ble the Chief Justice

No.: 396-407/PSy-602 Dated: - 26-05-2022

Copy to the:

1. Registrar General, High Court of J&K and Ladakh, Srinagar.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
3. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
4. Registrar Judicial, High Court of J&K and Ladakh, Srinagar.
.... for information.
5. Pr. District & Sessions Judge Srinagar / Ganderbal/ Anantnag/ Bandipora/ Budgam/ Kargil
6. Presiding Officer, Family Court, Srinagar.
7. Presiding Officer, J&K One Man Forest Authority.
8. Sub Judge, Baramulla.
.... for information.
19. CPC, eCourt, High Court of J&K Srinagar for uploading the same in the High Court website.
20. Director, Finance, High Court of J&K and Ladakh, Jammu.
21. Chief Librarian, High Court of J&K, Jammu/Srinagar.
.... for information.
22. Order Book.


Principal Secretary to
Hon'ble the Chief Justice